

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:4536  
ANSWERED ON:17.12.2009  
PROPERTY RIGHTS  
Haque Shri Sk. Saidul

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether a law for joint matrimonial property rights is being formulated; and
- (b) if so, the details thereof?

**Answer**

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) No, Madam.
- (b) Does not arise.